

PROF. MADHU DANDAVATE: You said, it is a privilege.

MR. SPEAKER: I did not say what you said.

(Interruptions)

MR. SPEAKER: Shri Thambi Durai.

12.26 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS RESOLUTIONS

(Fifty-fifth Report)

[English]

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Fifty-fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

[English]

(Interruptions)

SHRI BHADRESWAR TANTI (Kaliabor): 85 members belonging to the Sharma Parishad have staged a dharna at the Boat Club...*(Interruptions)*

[Translation]

MR. SPEAKER: The matter has ended. Everyday there are demonstrations, what should I do?

[English]

Nothing doing. They are free to do it. This is a free country. I cannot deny them that thing.

SHRI VEERENDRA PATIL (Gulbarga): Just now, Mr. Dandavate, the Hon. Member, announced the resignation of the Chief Minister of Karnataka...

MR. SPEAKER: What can I do about that?

SHRI VEERENDRA PATIL: As you correctly pointed out this is not the forum for announcing the resignation. *(Interruptions)*

PROF. MADHU DANDAVATE: You were demanding his resignation yesterday. You were saying: where is the value-based politics? *(Interruptions)*

MR. SPEAKER: Hon. Members, may I say that the conduct of the Chief Minister, we don't discuss that. I have never allowed that.

*(Interruptions)**

MR. SPEAKER: I have allowed only Mr. Veerendra Patil.

*(Interruptions)**

MR. SPEAKER: I have not allowed it. No challenge here.

*(Interruptions)**

[Translation]

MR. SPEAKER: This is not a challenging board.

[English]

I do not know what these Hon. Members are doing without my permission. If responsible Members do like that, what can I do. I have not allowed these Members to go on record. They have not sought my permission.

(Interruptions)

MR. SPEAKER: I am restraining both of you. It is not a challenging board here.

(Interruptions)

SHRI VEERENDRA PATIL: What I want to submit...*(Interruptions)*

MR. SPEAKER: What is the problem?

SHRI VEERENDRA PATIL: Give me only one minute. By tendering the resignation, a sin committed by the Chief Minister of bugging the telephones of Hon. Members of this House since 1985 cannot be washed off. *(Interruptions)*